

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:22
ANSWERED ON:09.08.2012
COMPUTERIZATION/DIGITIZATION OF LAND RECORDS
Shivanagouda Shri Shivaramagouda;Singh Shri Jagada Nand

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) The details of the textual land records as well as graphic land records i.e. maps digitized completely in the country, State-wise;
- (b) the details of financial assistance provided by the Union Government to various States in this regard along with the details of the amount utilized by the States, State-wise;
- (c) the target fixed by the Union Government, if any, to cover all the States under the programme; and
- (d) the other steps taken/being taken by the Union Government to complete the said project within a time bound manner?

Answer

MINISTER FOR RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (d) A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (d) of the Lok Sabha Starred Question No. 22 due for reply on 09.08.2012.

- (a) The textual land records have been computerized in majority of the States whereas computerization/digitization of cadastral maps is in progress. The details in this regard are at Annexure-I.
- (b) With a view to assisting the States/UTs in the task of computerization of land records and strengthening their revenue administration, the Department of Land Resources, Ministry of Rural Development was administering two Centrally-sponsored schemes, viz., Computerization of Land Records (CLR) and Strengthening of Revenue Administration and Updating of Land Records (SRA&ULR) up to 2007-08. Both the schemes have been merged into a single & enhanced scheme in the shape of the National Land Records Modernization Programme (NLRMP) in the year 2008-09. The details of financial assistance provided to various States and details of fund utilization by the States, scheme-wise is at Annexure II.
- (c) All the districts of the country are proposed to be covered under NLRMP by the end of XIIth Five Year Plan.
- (d) The Department of Land Resources has asked the States/UTs to prepare State/UT perspective plan to cover all the districts in their State/UT in a time bound manner. Further, the Department is reviewing the implementation of the programme with the States/UTs at regular intervals.